

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2647/2016

New Delhi, this the 8th day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Kunwar Pal Singh S/o Late Sh.Pritam Singh
R/o H.No. 222 V, Bhagawan Pur Chittwan
PO; Shamilpur Meerut.
2. Kamal Kishore S/o Late Sh. Dal chand, R/o 53/1A
Shivlok Puri, Kankerhera, Meerut
3. Raj Verma S/o Late Sh. B.N. Verma,
R/O H.No. 89, Swami Para Station Pers Wali Gali ,
Meerut City
4. Jai Kumar Gir S/o sh. Knhaya Gir,
R/o 51EME Colony, Shardhana Road Meerut.
5. Ram Pal Singh S/o Sh. Suresh Chand, R/o A-32
Shradana Puri-I KK Meerut.
6. Lajja Ram S/o Late sh.Gayasi Ram R/o HnO. 963
V&PO Rithari Meerut
7. Janey Alam S/o Hasib Ahmed, R/o H.No. 903
Jakir Colny, Meerut.
8. Ratan Lal S/o sh. Murari Lal
R/o V&PO Rithani , Meerut
9. Virender Kumar S/o Late Sh. Bim Singh
R/o S-10 Modal Town Colony, K.K Meerut.
10. Ashok Kumar S/o Late sh. Afser Singh
R/o S-7, Modal Town Colony K.K. Merrut.

11. Palvinder Singh S/o Late Sh. Didar Singh
R/o 26, Kasampur, Kauber Khera Meerut
12. Tej Ram , S/o Late Sh. Raja Ram R/o H NO. 564
New Sanik Colony, K.K. Meerut
13. Krishna Pal Malik S/o Late Sh. Hukam Singh
R/o 188, Adarish Nagar, K.K. Meerut.
14. Krishan Pal Singh S/o Late Sh. Manphool Singh
R/o 74, Arya Nagar, K.K. Cantt.
15. Anil Kumar Sharma S/o Late Sh. KP Sharma
H.No.26/4
Madho Nagar, Hapur Road, Meerut
16. Satpal S/o Nakil Ram R/o H. No. 68 Jamun Mohalla
Lal Kurti Meerut cantt.
17. Tirlok Chand S/o Late Sh. Ram Sharan , R/o Zafar Nagar
Begmbad Sardhana Meerut.
18. OM Pal Singh S/o Late Sh. Kallu Singh
R/o Vill & PO : Malayana .. Applicants

(By Advocate: Mr.U. Srivastava)

Versus

1. Union of India through
The Secretary
Ministry of Defence, New Delhi.
2. The Secretary
Department of Defence Production
Ministry of Defence, New Delhi

3. The Director General, EME
MGO's Branch, IHQ of MoD (Army),DHQ, PO New Delhi
4. The commander, HQ Base Workshop
Group, EME Meerut Cantt.
5. Commandant & MD , 510 Army Base
Workshop, Meerut Cantt . .Respondents

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicants states that before issuing speaking order dated 25.07.2016 the respondents had not provided a copy of MoD ID 11(5) 2009 D((Civ-I) dated 06.02.2014 and other ION bearing No. 50526/Est-Ind dated 21.06.2016 to the applicant as asked for by him. This is against the principle of natural justice. Therefore, the OA is disposed of, at the admission stage, without going into other merits of the case, with a direction to the respondents to undertake fresh consideration on the show cause notice and thereafter pass a speaking order after providing to the applicants copies of aforesaid documents and obtaining their reply. In case the applicants are not satisfied with the speaking order they shall be at liberty to approach this Tribunal. Accordingly, the impugned order dated 25.07.2016 is quashed and set aside.

Issue dasti.

(Dr. Brahm Avtar Agrawal)
Member (J)

/mk/

(P.K. Basu)
Member A)

